

MANIPUR GAZETTE

**EXTRAORDINARY
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No. 185

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**GOVERNMENT OF MANIPUR
SECRETARIAT: LAND RESOURCES DEPARTMENT**

DECLARATION

Imphal, the 17th June 2026

No. LA-101/13/2025-REV-REVENUE: The Governor of Manipur is pleased to notify under section 19 (1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 that the land measuring an area of **40.4215 Hectare** described in the Annexure is needed for a public purpose i.e. Construction of IMB Fence along Indo Myanmar Border and COB roads from BP-55 to BP-56 within Chandel District and the details of the Project may be inspected in the office of the District Collector (Land Acquisition), Chandel district, free of cost.

2. Further, the Governor of Manipur is also pleased to notify under section 19(2) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 that the Rehabilitation & Resettlement Scheme is not applicable for the aforesaid Project.

By orders & in the name of Governor,

TH. KIRANKUMAR,
Secretary (Land Resources),
Government of Manipur.

ANNEXURE

Detail area of BP-55 to BP-56.

Sub-Division	Village	Name of land owner/Chief	Type of alignment	Length(M)	Width (M)	Area in (Sq.m)
Khengjoi Sub-Division	Kovang	Lenshong Haokip	Fence with Road	645	9	5805
			Approach road	8939	15	134085
			Muck Disposal	-	-	5250
	Aibol Jamkhomang	Paokai Haokip	Fence with Road	15	9	135
			Fence with foot track	1560	6	9360
			Approach road	6275	15	94125
			Muck Disposal	-	-	4500
	Cheljang Joupì	Zamkhongam Haokip	Fence with foot track	175	6	1050
			Approach road	850	15	12750
	Molngat	Houkthothang Baite	Fence with road	1155	9	10395
			Fence with foot track	5170	6	31020
			Approach road	5916	15	88740
			Muck Disposal	-	-	7000

Total Area in Sq metre – 404215.00

Total Area in Hectare - 40.4215